


22.04.2021

To,
Registrar
National Company Law Tribunal,
Mumbai

**Before National Company Law Tribunal
Mumbai Bench, Mumbai
Case No. CP(IB)No. 1414 of 2018
In the matter of
International Marine & Energy DMCC
Vs
Great Unison Contractors India Private Limited**

Sir,

I, Dipti Mehta, Liquidator in the aforesaid matter, request you to please take on record, the second List of Stakeholders pursuant to Regulation 31(2) of the Insolvency and Bankruptcy Board of India (Liquidation Process) regulations, 2016, in pursuant to the order dated January 23, 2020 in the captioned matter.


Dipti Mehta
Liquidator

In the matter of Great Unison Contractors India Private Limited
Reg No. – IBBI/IPA-002/IP-N00134/2017-18/10350



Second List of Stakeholders of
Great Unison Contractors India Private Limited
as on 23th January, 2020 (Liquidation Commencement date)

| Sr. No. | Name of Claimant | Amount claimed | Amount admitted | Status |
|---------|-----------------------------------|-----------------|-----------------|---|
| 1. | ICICI Bank Ltd. | INR 39,60,329 | INR 39,60,834 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 2. | State Tax Office | INR 2,16,40,781 | INR 93,78,845 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 3. | Marine Supply and Ship Services | INR 3,47,840 | INR 3,47,840 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 4. | Chandrakant Sancheti | INR 9,79,775 | INR 8,71,237 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 5. | Job Check | INR 2,05,055 | INR 2,05,055 | Verified and admitted (as per Book of accounts and documents submitted by claimant. |
| 6. | Perfect Office Systems Pvt. Ltd.) | INR 65,688 | INR 65,688 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 7. | Sanghvi Movers Limited | INR 6,99,639 | INR 6,99,639 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 8. | Jevovah Jireh Security Services | INR 7,08,124 | INR 7,08,124 | Verified and admitted (as per Book of accounts and documents submitted by claimant |



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|-----|---|----------------------------------|------------------------------------|---|
| | Skytrack Tours & Travels Private Limited | INR 1,44,99,579/- | INR 91,65,862/- | Verified and admitted (as per Book of accounts and documents submitted by claimant. Additional documents submit by claimant which are not acknowledged by CD |
| 10. | Unimoni Financial Services Ltd. | INR 3,84,533 | INR 3,60,834 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 11. | Mercury Star International Shiphandlers LLC | AED 12,49,497 INR 2,45,65,243 | AED 8,34,808.27 INR 1,61,53,535 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 12. | Swadhin Mondal | INR 3,65,078 | INR 3,65,078 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 13. | Sujatha Infra Projects | INR 10,13,042 | INR 10,13,042 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 14. | Atlas Tours | AED 24000 | AED 17,530 INR 3,39,205 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 15. | Al Ahmadi General Trading FZE | AED 264,750 INR 51,41,445 | AED 264,750 INR 51,41,445 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 16. | Vryhof Engineering Limited | USD 852,114.09 | USD 683058 INR 4,86,63,580 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 17. | JIT Marine Technical Services LLP | INR 2,23,766 | INR 2,23,766 | Verified and admitted (as per Book of accounts and documents submitted by |



| | | | | |
|-----|---|---------------------------------|---|--|
| | | | | per Book of accounts and documents submitted by claimant |
| 28. | Hytec International | EUR 344787 AED 482000 | EUR -344787 AED -482000 INR 3,64,92,934 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 29. | GCC service | USD 4,42,569.67 AED 1,57,500 | INR 4,34,75,205 | Verified and admitted (as per Book of accounts and documents submitted by claimant |
| 30. | International Marine and Energy DMCC (Operational Creditor) | USD 818,067 INR 5,82,82,120 | USD 818,067 INR 5,82,82,120 | Verified and admitted (as per Book of accounts and documents submitted by claimant. |
| 31. | London off shore | USD 59,854.32 | INR 26,74,304.68 USD 37,497,.26 | Verified and admitted (as per the books of accounts of GU) (Claimant has submitted travel expenses of Mr. Paul but with without acknowledgment) There are No acknowledgments from CD |
| 32. | Sarathy Geotech and Engineering Services | INR 1,51,65,425.49 | INR 1,51,65,425.49 | Verified and admitted (as per Book of accounts and documents submitted by claimant. |

* ICICI Bank and Yes Bank are Secured Financial Creditors.

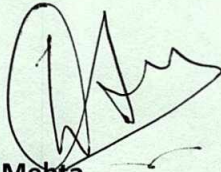
** Claim denominated in foreign currency is valued in Indian Currency at the official exchange rate as on the Liquidation Commencement date i.e. 23rd January, 2020.

*** Kindly note that ICICI Bank and Yes Bank are secured financial creditors.

Below claims are admitted after the receipt of the condonation of delay order from Hon'ble Bench.



| Name of Claim | Claim filed | Claim Admitted | Remarks |
|-------------------------------|-------------|------------------------------|--|
| Geostar Surveys India Pvt Ltd | US 1,33,735 | INR 6,42,350 USD 9,006.59 | As per books INR 7,42,350 is due, balance due as mentioned in the claim is not acknowledged by GU and the claimant also didn't produce any supporting documents for the same. Therefore, after verification of the supporting documents submitted by the claimant and books of accounts, INR 7,42,350 is admitted. The admitted amount is reduced by INR 1,00,000 as per the direction of the Hon'ble Bench in its order dated 28.09.2020. Hence, the claim admitted is INR 6,42,350 equivalent to USD 9,006.59. |




Dipti Mehta
Liquidator

In the matter of Great Unison Contractors India Private Limited
Reg No. – IBBI/IPA-002/IP-N00134/2017-18/10350

Place: Mumbai

Date: 22.04.2021